

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1582(KB)2019
IA(I.B.C)/816(KB)2020, IA(I.B.C)/1078(KB)2024,
IA(I.B.C)/855(KB)2020, IA(I.B.C)/1040(KB)2020,
IA(I.B.C)/491(KB)2020, IA(I.B.C)/1087(KB)2020,
IA(I.B.C)/1118(KB)2020

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOUKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Applicant in IA(I.B.C)/1087(KB)2020
Mr. Rupak Ghosh, Adv.]
Mr. Sumit Biswas, Adv.]

Ms. Aparajita Rao, Adv.] For the Suspended Board
Ms. Swastika Roy, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **20th August, 2024.**

**Anamitra Pal
Court Officer**